GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:3110 ANSWERED ON:11.12.2014 DRAFT NATIONAL LITIGATION POLICY Boianapalli Shri Vinod Kumar;Kumar Shri P.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has reviewed the draft National Litigation Policy formulated in 2010;
- (b) if so, the details thereof along with the salient features of the said policy; and
- (c) the time by which the new Policy is likely to be implemented?

Answer

MINISTER OF LAW AND JUSTICE (SHRI. D.V.SADANANDA GOWDA)

(a) to(c) The draft of National Litigation Policy prepared in the year 2010 is under active review.